

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 407(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE COMPANY: Sh. Mahesh Arya & Anr Vs. Max Mall Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Neeraj Gulati, Advocate Mr. Harish Khurana, PCS		
	For the Respondent:	Mr. Pawan Kumar Ray, Advocate Mr. Sabyasaachi De, Advocate		

ORDER

Renotify this case on 28th November, 2017 for further arguments.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)